

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3190
ANSWERED ON:30.08.2012
MGNREGS S WEBSITE
Tharoor Shri Shashi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there have been complaints regarding updation of transaction in the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)-Management Information System (MIS) due to heavy traffic in the website;
- (b) if so, the details thereof;
- (c) whether the Government has received requests from various States for exclusive servers for these States;
- (d) if so, the details thereof;
- (e) whether any State have been provided with exclusive server;
- (f) if so, the details thereof; and
- (g) the steps being taken to improve the efficiency of the MGNREGS-MIS?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): After analyzing the traffic in the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) website (NREGA Soft), National Informatics Centre (NIC) has done data load sharing and has placed 30 servers at five data centre locations (3 data centres at New Delhi and one data centre each at Hyderabad and Pune). These data centres have a total of 30 Servers, the details of which are as follows:

Web Server : 09 Servers

SFTP Server : 05 Servers

Data Base Server : 16 Servers

(c) to (g): States with greater data traffic has been assigned with one dedicated data base server. States with dedicated data base servers are (i) Odisha, (ii) Tamil Nadu, (iii) Kerala, (iv) Uttar Pradesh, (v) Madhya Pradesh, (vi) West Bengal, (vii) Rajasthan, (viii) Bihar, (ix) Chhattisgarh, (x) Jharkhand and (xi) Andhra Pradesh. States/UTs with relatively lesser data traffic have been assigned with shared servers and these States/UTs are (i) Goa and Karnataka, (ii) Jammu & Kashmir and Gujarat, (iii) Haryana and Maharashtra, (iv) Tripura and Assam, (v) Himachal Pradesh, North East States (except Tripura and Assam), Uttarakhand and all UTs.